



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2009-10/354

RPCD.CO RRB.BC No.62 /03.05.33/2009-10

March 23, 2010

**The Chairman
All Regional Rural Banks (RRBs)**

Dear Sir,

**Grant of 'Certificate of Registration' -
For commencing business of credit information -
Experian Credit Information Company of India Private Ltd.**

Please refer to our circular [RPCD.CO.RRB.No. 32/03.05.33/2009-10](http://www.rbi.org.in/links/030533200910) dated October 20, 2009 advising RRBs in the context of Credit Information Companies (Regulation) Act, 2005 to urgently initiate steps to build up database and be in readiness for effective exchange of credit information without any loss of time, as and when the credit information companies become operational.

2. As you are aware, Credit Information Bureau of India Ltd. (CIBIL) has been functioning as a Credit Information Company from January 2001 onwards and banks have been reporting data to CIBIL.

3. We advise that on February 17, 2010, we have issued 'Certificate of Registration' to Experian Credit Information Company of India Private Ltd. to commence the business of credit information.

The address of the company is as follows:

The Director
M/s Experian Credit Information Company of India Private Ltd
Platina, 9thFloor, C-59, 'G' Block
Bandra Kurla Complex
Bandra East, Mumbai-400051
Telephone No.: 022-39530851
Fax No.: 022-39530605

Please acknowledge receipt to our Regional Office concerned.

Yours faithfully,

(R.C.Sarangi)
Chief General Manager